MR. DEPUTY CHAIRMAN: Yes. Mr. Rangarajan is also requesting the same thing. ... (*Interruptions*)... Contribute to Tamil Nadu Flood Relief Fund. ... (*Interruptions*)... MPs are requested to contribute. ... (*Interruptions*)...

SHRI D. RAJA (Tamil Nadu): Sir, I want to say ... (Interruptions)...

MR. DEPUTY CHAIRMAN: What do you want to say, Mr. Raja?

SHRI D. RAJA: Sir, the situation in Tamil Nadu is very grim. ...(Interruptions)...
All of us should contribute for Tamil Nadu. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: You are also saying the same thing. ... (Interruptions)... We are all one with Tamil Nadu. ... (Interruptions)... In this hour of crisis, we are all with Tamil Nadu. Even the shouting Members are with you. They will all contribute. I have no doubt about it. ... (Interruptions)... Yes, Mr. Anand Sharma. ... (Interruptions)... Mr. Anand Sharma also. ... (Interruptions)...

## RE. PRIME MINISTER'S VISIT TO KERALA

SHRI ANAND SHARMA (Rajasthan): Sir, I have to raise ... (Interruptions)...

श्री उपसभापतिः कृपया पहले श्री आनन्द शर्मा को सुन लीजिए। ...(व्यवधान)...

SHRI ANAND SHARMA: Sir, I have to raise the issue of Kerala. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: There is no flood in Kerala. Why do you worry about Kerala? ...(*Interruptions*)...

SHRI ANAND SHARMA: Sir, this is the Council of States. The Prime Minister, Shri Narendra Modi, is to go to Kerala.

MR. DEPUTY CHAIRMAN: He has already gone, I believe. ... (Interruptions)...

SHRI ANAND SHARMA: Sir, he has gone there. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: No, please. ...(Interruptions)... Let me listen. ...(Interruptions)... Let me hear what he is saying. ...(Interruptions)...

SHRI NARESH GUJRAL (Punjab): No, Sir; you can't do that. ...(Interruptions)... You have given a chance ...(Interruptions)...

MR. DEPUTY CHAIRMAN: No, please. ... (Interruptions)...

SHRI ANAND SHARMA: Sir, the Prime Minister ... (Interruptions)... When his visit was planned ... (Interruptions)...

SHRI K.N. BALAGOPAL (Kerala): Sir, we have also given the notice for the same thing. ... (Interruptions)...

SHRI ANAND SHARMA: Sir, SNDP, the trust ... (Interruptions)...

MR. DEPUTY CHAIRMAN: Did you also give the same notice? ...(Interruptions)...

SHRI K.N. BALAGOPAL: Yes, Sir. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: But what is the subject, I should know. ...(Interruptions)...

SHRI ANAND SHARMA: I am explaining. Sir, the trust, SNDP, which had invited the Prime Minister for a function ... (Interruptions)...

श्री अविनाश राय खन्ना (पंजाब)ः सर, इस तरह से इनसे नहीं बुलवाएं। ...(व्यवधान)... इस विषय पर आराम से बहस कराइए। ...(व्यवधान)... सर, पहले इन्हें बैठाइए। ...(व्यवधान)... सर, पहले हमारी ओर से मंत्री जी बोल दें। उसके बाद ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Okay; let me see. ... (Interruptions)...

SHRI ANAND SHARMA: Sir, if I am right, the Prime Minister has gone there ... (Interruptions)..., for the unveiling of the statue of the former Chief Minister of Kerala, Shri R. Sankar. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: So what? ... (Interruptions)...

श्री अविनाश राय खन्नाः सर, पहले इन्हें बैठाइए। ...(व्यवधान)...

SHRI ANAND SHARMA: The SNDP had invited the Chief Minister of Kerala, Shri Omen Chandi for the function ... (Interruptions)... which he accepted.

श्री अविनाश राय खन्नाः सर, पहले इन्हें बैठाइए। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Please sit down. ... (Interruptions)...

SHRI ANAND SHARMA: The Trust, which is organizing the function ... (Interruptions)... also invited the Chief Minister to preside over the function, if the Chief Minister accepted. ... (Interruptions)... The cards were printed. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: You see, ... (Interruptions)...

SHRI ANAND SHARMA: The Prime Minister was to unveil the statue. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: Shri Anand Sharma ... (Interruptions)...

SHRI ANAND SHARMA: The Chief Minister was to preside. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: Anand Sharmaji ... (Interruptions)...

SHRI ANAND SHARMA: Sir, after that, the organisers conveyed to the Chief Minister that they are under pressure. ...(Interruptions)... Please, Sir. ...(Interruptions)... Please, Sir. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: It is the organisers. ... (Interruptions)...

SHRI ANAND SHARMA: Please, Sir. ...(*Interruptions*)... I am going beyond that. ...(*Interruptions*)... Allow me, Sir. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: It is the organisers. ... (Interruptions)...

SHRI ANAND SHARMA: Please, Sir. Let me complete. ...(Interruptions)... What happened then that the organisers conveyed to the Chief Minister - after the Chief Minister had accepted, invitation cards were printed, programme was issued, Chief Minister to preside - to withdraw because they were under pressure.

MR. DEPUTY CHAIRMAN: So, what? ... (Interruptions)...

SHRI ANAND SHARMA: Then, there was a call made by OSD to the Prime Minister directly to the Chief Minister saying 'that it has now been conveyed to us that you have agreed to withdraw from the function, is that correct?' To which the Chief Minister confirms ... (Interruptions)...

MR. DEPUTY CHAIRMAN: No; when you make a statement, you should be sure. ... (Interruptions)... No, no. ... (Interruptions)... When you ... (Interruptions)... When you make such statements, you should be absolutely sure about that. ... (Interruptions)...

THE LEADER OF THE HOUSE (SHRI ARUN JAITLEY): How is this a function of the House? ... (Interruptions)...

MR. DEPUTY CHAIRMAN: No; Anand Sharmaji ... (Interruptions)...

SHRI ANAND SHARMA: It has happened. ... (Interruptions)...

SHRI ARUN JAITLEY: Mr. Deputy Chairman, ...(Interruptions)... a private organisation, the SNDP invites the Prime Minister and the Chief Minister. ...(Interruptions)... There is a case registered against the Secretary General of that organisation by the State Government. They get angry. They withdraw the invitation to the Chief Minister. ...(Interruptions)... How is the Government of India responsible? ...(Interruptions)...

MR. DEPUTY CHAIRMAN: How do you say no? ...(Interruptions)... How do you say no? ...(Interruptions)... Yes; now, the point is. ...(Interruptions)... No; see. ...(Interruptions)... No, no. ...(Interruptions)...

SHRI K.N. BALAGOPAL: Sir, ... (Interruptions)...

MR. DEPUTY CHAIRMAN: See, on this issue. ...(Interruptions)... Yes, Mr. Balagopal. ...(Interruptions)... See, on this issue, ...(Interruptions)... On this issue, there is a notice. ...(Interruptions)... Now, Anand Sharmaji, on this issue there is a notice of Shri Balagopal also. But the question is very simple that SNDP is a private organisation. They may invite or they may not invite. How can you raise it here? ...(Interruptions)...

SHRI ANAND SHARMA: Sir, ... (Interruptions)...

MR. DEPUTY CHAIRMAN: That is a political issue; sort it out there. ...(Interruptions)... It is a political issue; sort it out there. ...(Interruptions)... It is a private organisation. ... (Interruptions)... (Interruptions)...

अल्पसंख्यक कार्य मंत्रालय में राज्य मंत्री तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री मुख्तार अब्बास नक़वी): सर, आज पंजाब का मुद्दा उठा है, ...(व्यवधान)... दिलत स मुदाय से संबंधित एक मुद्दा उठा है। ...(व्यवधान)... आज बिल्कुल उचित समय है कि the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Amendment Bill, 2015 पर डिस्कशन हो जाए। ...(व्यवधान)... Fortunately, आज एस.सी./एस.टी. बिल listed भी है। ...(व्यवधान)... हमारा आपसे अनुरोध है कि Minister is available. Minister is here और एस.सी./एस.टी. बिल पर अभी तत्काल डिस्कशन हो जाए, क्योंकि आज सुबह से यही मुद्दा चल रहा है। ...(व्यवधान)... अगर हमारे साथी honest हैं, अगर हमारे साथी समझते हैं कि एस.सी./एस.टी. पर अन्याय और अत्याचार नहीं होना चाहिए। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Yes; we will take up the SC/ST Bill.  $\dots$  (Interruptions)...

**श्री मुख्तार अब्बास नक़वी:** उनके साथ न्याय होना चाहिए। ...(**व्यवधान**)... I am requesting that please start discussion on the Scheduled Castes and the Scheduled Tribes Bill, 2015. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: I think. ...(Interruptions)... Now, the shouting Members, it is SC/ST Bill. I am going to take it up. ...(Interruptions)... It is the SC/ST Bill. ...(Interruptions)... The Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Amendment Bill, 2015. ...(Interruptions)... Shri Thaawar Chand Gehlot. ...(Interruptions)...